

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3156
ANSWERED ON:05.08.2002
CONSTRUCTION OF AGRA BARRAGE TO IMPROVE WATER SUPPLY
RAJ BABBAR

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government have any proposal to construct Agra Barrage to improve water supply in the region;
- (b) if so, the details thereof indicating the date of approval, funds provided and work completed so far; and
- (c) the action taken by the Government to complete the work expeditiously?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) to (c) A detailed project report for construction of Agra Barrage to improve water supply in Agra city was submitted by the Government of Uttar Pradesh to Central Water Commission for technical examination in April, 1996. Central Water Commission informed the State that the project at estimated cost of Rs. 134.08 crores is technically feasible based upon the report and other information supplied by the State Government. The work on investigation and soil testing and other infrastructure activities was started in the month of December, 2000. An amount of Rs. 10 crore was allotted in the year 2000- 2001 and was fully utilized. During the year 2001-2002 an allotment of Rs. 5 crore was also made. The Ministry of Environment & Forest accorded environmental clearance to the project in September, 1999 which was suspended in August, 2001 following a Public Interest litigation on the issue of water availability at Taj. Subsequently Ministry of Environment & Forest in January, 2002 has referred the Project to Central Water Commission to reexamine the issue of availability of water at Taj. Being a drinking water project it also requires clearance from the Ministry of Urban Development.